

ITEM NO.43

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PAVANESH D.

Criminal Appeal No(s). 870/2022

RAM KISHOR & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 13-02-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. S. R. Setia, AOR
Mr. Rajesh Kumar Pandey, Adv.

For Respondent(s)

Mr. Krishnanand Pandeya, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Service is complete.

Record are already received.

Four weeks time, is granted to Ld. counsel for appearing parties, to file additional documents, if any.

After the expiry of said period, matter shall be processed for listing before the Hon'ble Court as per rules.

PAVANESH D.
Registrar

pm